

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4047  
ANSWERED ON:20.03.2015  
ASSESSMENT OF FOREIGN DIRECT INVESTMENT  
Mani Shri Jose K.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether any assessment has been made of the sectors which have benefited the most through Foreign Direct Investment (FDI) in the country;
- (b) if so, the details thereof, sector-wise; and
- (c) the sectors in which FDI received through FII has been invested?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)

(a): No such assessment has been made by this Department.

(b): Does not arise.

(c): Foreign Direct Investment (FDI) is made under Schedule 1 of Foreign Exchange Management (Transfer or issue of security by a person resident outside India) Regulations, 2000 Notification No. FEMA.20/2000-RB dated 3rd May 2000 and Foreign Institutional Investment (FII) or Foreign Portfolio Investment (FPI) is made under Schedule 2 of Foreign Exchange Management (Transfer or issue of security by a person resident outside India) Regulations, 2000 Notification No. FEMA.20/2000-RB dated 3rd May 2000. Foreign Direct Investment (FDI) is not received through Foreign Institutional Investment (FII) or Foreign Portfolio Investment (FPI).